

Ref No: IRDAI/HLT/CIR/MISC/190/9/2022

13th September, 2022

To All Insurers (except ECGC, AIC)

Sir/Madam,

<u>Re: Revision of Health Insurance Regulatory Returns - reg.</u>

- 1. In supersession of Chapter V of Section I of Master Circular on standardization of health insurance products issued vide Ref no. IRDAI/HLT/REG/CIR/193/07/2020 dated 22.07.2020 and Circular Ref. No. IRDAI/HLT/CIR/MISC/102/5/2022 on Revision of Health Insurance Regulatory Returns, the health insurance returns attached as Annexure 1 are issued. The periodicity of returns to be filed with the Authority is as mentioned in the respective returns. The timeline for submission of the returns is specified as under:
 - i. All yearly returns shall be furnished within 90 days from the close of the reporting financial year.
 - ii. All quarterly returns shall be furnished within five days from the close of the reporting quarter.
- 2. These norms are applicable with immediate effect and are applicable to all returns to be filed for FY 2022-23 and onwards.
- 3. This has the approval of the competent Authority.

भवदीय,

डी.वी.एस. रमेश मुख्य महाप्रबंधक (स्वास्थ्य)